

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 221
1080/252/ND/2018

IN THE MATTER OF:

M/s. Pr. Commissioner of IT-6

...PETITIONER

Vs.

M/s. Morven Security Services Pvt. Ltd. & Anr.

...RESPONDENT

Section

Under Section 252

Order delivered on 22.01.2020

Coram:

SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor

**:Mr. Vibhooti Malhotra, Sr. St.
Counsel and Mr. Siddharth
Manoha, Advocate**

For the Respondent/ Corporate-debtor

:Mr. Alok Pandey, AROC

ORDER

After some arguments counsel for the applicant seeks time to file the assessment order. Matter is adjourned to 20.03.2020.



**(V.K. Subburaj)
Member (T)**



**(Abni Ranjan Kumar Sinha)
Member (J)**